

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
CAUSE LIST – Court Nos. 1 & 2

Date: 13-02-2018

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No. 08 of 2017 (SZ)	S. Kannammal Tiruppur District Vs The Government of India Ministry of Environment, Forests & Climate Change New Delhi and 6 others	M/s.R.Prabakar Counsel for Applicant M/s. Me.Saraswathy for R1 M/s.H.Yasmeen Ali for R2 & R4 M/s. E.Manoharan for R3 & R5 M/s. M.Muthappan for R6 M/s. V.P.Sengottuvel for R7	20.03.2018
2	Application No.44 of 2017(SZ)	Mr.K.Chandiran Uththukkottai, Thiruvallur Vs The District Environment Engineer, Tamil Nadu Pollution Control Board, Periyakuppam, Thiruvallur and 3 others	M/s.P.G.Thiyagu, Counsel for Applicant M/s.Rita Chandrasekar for R1,R2,R3 M/s. V.Sanjeevi K.Muthukumarasamy for R4	20.03.2018
3	Application No.182 of 2015 (SZ)	J.Madhan Kumar, Bangalore. Vs State of Karnataka, Vidhana Soudha, Ban galore and others	M/s Muralikrishnan Counsel for Applicant M/s.Devaraj Asok for R1,R5,R6 M/s.Thirunavukkarasu for R4 M/s.M.R.Gokul Krishnan for R2 & R3 M/s.Anandavalli for R7 M/s.Sekar for R8 M/s.Holla & Holla, Vivek Holla for R9,R12 M/s Shetty & Hegde Associates, for R10 M/s.R.Suresh, Achappa.P.B, for R11	20.03.2018

			<p>M/s. Anup.S Shah Law Firm for R13</p> <p>Corporate Leisure & Property Development (P) Ltd – R14</p> <p>M/s.Sathish Parasaran, R.Parthasarathy for R15</p> <p>Mr.Arun Karthik Mohan for R16</p> <p>Mr. B.Dhanaraj for R17</p>	
4	Application No.20 of 2016 (SZ)	<p>Mr. Santo P L , Trichur & others</p> <p>Vs</p> <p>State of Kerala & others</p>	<p>Mr. Rajan Vishnuraj & Harish Vasudevan</p> <p>Counsel for Applicant</p> <p>M/s. E.K.Kumaresan for R1 & R5,</p> <p>M/s. T Navin for R2 to R4,</p> <p>M/s Warriar & Iyer Associates for R6 to R15, R18, R22 to R24, & R26</p>	20.03.2018
5	Application No.270 of 2017 (SZ) (Earlier) O.A.No. 16 /2016 (SZ) (Suo Moto)	<p>Suo Moto</p> <p>The health Hazards created by Pollution of water from Bharathapuzha River as per news item in the 'Hindu' dated 15.01.2016</p>	<p>Smt. A.S.Suvitha for R1, R3 to R5</p> <p>Mr.GT.Navin for R2</p>	20.03.2018
6	M.A.No.220 of 2017(SZ) IN M.A.No.134 of 2017(SZ) IN Application No. 139 of 2017 (SZ)	<p>M/s. Gem Granites, Rep., by its Partner, Chennai.</p> <p>Vs</p> <p>Ministry of Environment, Forest and Climate Change, Rep., by its Secretary to Government, Union of India, New Delhi and 2 others</p>	<p>M/s. Abdul Saleem</p> <p>Counsel for Applicant</p>	20.03.2018
7	M.A.No.221 of 2017(SZ) IN M.A.No.135 of 2017(SZ) IN Application No. 140 of 2017 (SZ)	<p>M/s. Imperial Granites Private Limited, Rep.,by its Director, Chennai.</p> <p>Vs</p> <p>Ministry of Environment, Forest and Climate Change, Rep.,by its Secretary to Government, Union of India, New Delhi and 2 others</p>	<p>M/s. Abdul Saleem</p> <p>Counsel for Applicant</p>	20.03.2018

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
8	Application No. 16 of 2011(SZ)	Sri. S. Joel Vs Union of India, Rep. by its Deputy Secretary to Government, Department of Shipping, New Delhi and others	Shri. M. Sathish Kumar Counsel for Applicant Mr.M.R Gokul Krishnan for R1 & R2 M/s. Anand, Abdul, Vinodh for R4 M/s. M.K.Subramanian for R5,R6 and R7 M/s. H. Yasmeen Ali for R8 & R9 M/s. R. Venkatavaradan for R10	20.03.2018
9	Application No. 02 of 2012 (SZ)	Shri. S. Joel Vs Union of India, Rep. by its Deputy Secretary to Government, Department of Shipping, New Delhi and others	Shri M. Sathish Kumar Counsel for Applicant Mr.M.R Gokul Krishnan for R2 M/s. M.K.Subramanian for R3 and R4 M/s. R. Venkatavaradan for R5	20.03.2018
10	Application No. 10 of 2014 (SZ) (THC) (WP. No. 41532 of 2012)	Environment Support Group, Banashankari II Stage, Bangalore & Another Vs National Biodiversity Authority Rep. by its Chairman, Chennai and 7 Others	Ms.Bhargavi S.Rao (P1) Party in Person Sri. Leo F Saldhana (P2) Party in person M/s.M.R Gokul Krishnan for R1, R2 M/s.Devaraj Ashok for R3, R4 M/s P.V. Balasubramaniam for R6 M/s Abdul Saleem for R7 M/s.Ravi for R8	20.03.2018
11	Application No. 99 of 2017(SZ)	R.Dinesh Gopichettipalayam Tirupur District Vs The Gopichettipalayam Municipality Rep. by its Commissioner	M/s. Yogeshwaran Counsel for Applicant M/s. E.Manoharan for R1, R2 M/s. H.Yasmeen Ali for R3	20.03.2018

		Gopichettipalayam and 2 others		
12	Application No.267 of 2017(SZ)	Mr.Pious Thomas Vs Union of India	M/s.Jacob Sebastian Counsel for Applicant	20.03.2018
13	Application No.269 of 2017(SZ)	Mr.K.Prem Kumar, Madona, Industrial Estate P O, Trivandrum Vs Pollution Control Board And 2 others	M/s.S.M.Prem Counsel for Applicant M/s. Rema Smrithi.V.K for R1 & R2	20.03.2018
14	Application No. 113 of 2016(SZ)	Heera Kerala Developers Pvt. Ltd., Heera Park, Vazhuthacaud, Thiruvananthapuram, Rep. by its Managing Director, Dr. A.R. Babu Vs Kerala Coastal Zone Management Authority, Rep. by its Secretary, Department of Environment and Climate Change, Thiruvananthapuram.	M/s. P.B Sahasranaman Counsel for Applicant M/s. E.K.Kumaresan for Respondent	20.03.2018
15	Application No.175 of 2017(SZ)	Sri Muppalla Srinivasa Rao, Parchur Mandal, Prakasam District and another Vs State of Andhra Pradesh, Rep.,by its Pricipal Secretary, Revenue Secretariat, Guntur District and 6 others	M/s. Balaji Medamalli Counsel for Applicant M/s.H.Yasmeen Ali for R1 to R7	20.03.2018
16	Application No. 26 of 2013 (SZ) (THC) (WP No. 21439 of 2005 High Court of Karnataka)	Janajagrithi Samithi, Rep. by its Executive President, Balakrishna S.Shetty, Udupi Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D' Rozario Counsel for Applicant M/s.M.Sumathy for R1 M/s.Devraj Ashok for R2 M/s T.K. Bhaskar for R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	20.03.2018
17	Application No. 27 of 2013 (SZ)	CSI Saint Luke's Church, Rep. by its Pastor	M/s Clifton D' Rozario Counsel for Applicant	20.03.2018

	(THC) (WP No. 2180/2007 High Court of Karnataka)	Robinson Barnabas, Udupi and another Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s. M.Sumathi for R1 M/s.Devaraj Ashok for R2 M/s. T.K. Bhaskarfor R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	
18	Application No. 28 of 2013 (SZ) (THC) (WP No. 11095/2007 High Court of Karnataka)	Bellibettu Alade Devasthana, Yellur & 8 others Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and 4 others	M/s Clifton D. Rozario Counsel for Applicant M/s. M.Sumathi for R1 M/s.Devaraj Ashok for R2 M/s. T.K. Bhaskar for R3 M/s. Vijayakumar A Patil for R4 M/s. P.N. Rajeswaran for R5	20.03.2018
19	Appeal No. 51 of 2012 (SZ) (THC) (WP No 22933/2012 High Court of Karnataka)	Janajagriti Samiti, Through its Member, Harishchandra shetty, Nandikur, Karnataka Vs The Union of India, Rep. by its Secretary, MoEF, New Delhi and others	M/s Clifton D' Rozario Counsel for Appellant M/s. M.Sumathy for R1 M/s.Devraj Ashok for R2 M/s. T.K. Bhaskar for R3 M/s. P.N. Rajeswaran for R4	20.03.2018
20	Application No.265 of 2017(SZ) & M.A.No.216 of 2017(SZ) (Kerala Circuit Bench Case)	N G Soman, Ambalamedu P O , Ernakulam Vs Bharat Petroleum Co Ltd., Kochi & 5 others	Sri. K J Sunil Counsel for Applicant M/s. King & Patridge for R1 M/s. Rema Smrithi for R3 & R4	20.03.2018
21	Appeal No.103 of 2016 (SZ)	Samaj Parivarthana Samudaya, Rep. by its board Member, Deepak C N Vs State Level Environment, Impact Assessment Authority Karnataka, Rep. by its Member Secretary, Bangalore and another	M/s.Maitreyi Krishnan, Counsel for Appellant M/s.Devaraj Ashok for R1 M/s .Arun Karthick Mohan for R2	20.03.2018

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Registrar